

to be developed as commercial routes in a phased manner, depending upon cargo prospects and availability of resources.

Dues Against IAF

3758. SHRI PRAMOD MAHAJAN: Will the Minister of DEFENCE be pleased to state:

(a) whether any dues are outstanding against former Prime Ministers, Union Ministers, Ministeries and Departments VIPs for using IAF planes;

(b) if so, the details of outstanding dues in each case as on March 31, 1996;

(c) the purpose for which IAF aircraft were used and the reasons for non recovery of outstanding dues in each case and since when these dues are outstanding; and

(d) the policy of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) Yes, Sir.

(b) to (d). Details of users are being maintained agency wise and not in the name of individual Ministers/VIPs. A statement indicating the amounts due from the Union Ministries/Departments as on March 31, 1996 is enclosed. Except the Prime Minister, nobody is authorised to use IAF aircraft for unofficial journeys. An amount of Rs. 101.4 crore has been realised in 1995-96. In addition, Rs 14.32 crore has been realised (up to 31.7.96) with reference to the outstanding dues listed in the enclosed statement. Collection drives, other than the regular collection process, are undertaken to clear arrears.

STATEMENT

Details of outstanding payments towards airlift charges from Union Ministries/Departments - as on March 31, 1996

(Figures in Rs.)

Sl. No.	Ministry/Department	Amount Outstanding
1.	Cabinet Secretariat	6,84,856.00
2.	Civil Aviation & Tourism	16,61,580.00
3.	Communication	9,90,465.00
4.	Environment & Forests	4,33,692.00
5.	Finance	27,260.00
6.	Food	21,657.00

Sl. No.	Ministry/Department	Amount Outstanding
7.	Health and Family Welfare	72,11,847.00
8.	Home Affairs	4,00,47,652.00
9.	Human Resources Development	5,58,565.00
10.	Information & Broadcasting	10,57,09,924.00
11.	Labour	35,000.00
12.	External Affairs	4,35,82,024.00
13.	Parliamentary Affairs	6,27,065.00
14.	Planning Commission	64,35,903.00
15.	Prime Minister's (unofficial use)	25,57,01,990.00
16.	Prime Minister's Office	60,42,237.00
17.	Power	9,40,208.00
18.	Railways	3,09,792.00
19.	Rural Employment	23,69,585.00
20.	Surface Transport	20,76,453.00
21.	Water Resources	5,52,419.00
Total		47,60,20,174.00

[Translation]

Handing Over of DTC

3759. SHRI ASHOK PRADHAN:
SHRI SOHANVEER:
SHRI MAHESH KUMAR M. KANODIA:
DR. KRUPASINDHU BHOI:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have taken decision to hand over the Delhi Transport Corporation to the Delhi Government;

(b) if so, the details thereof;

(c) whether all formalities have been completed in this regard;

(d) if so, the time by which the said decision is likely to be implemented;

(e) the amount of loss suffered by the D.T.C. so far; and

(f) the steps taken by the Govt. during the last three years to make these losses good?

THE MINISTER OF SURFACE TRANSPORT (SHRIT.G. VENKATRAMAN) (a) to (d). The Union Government has transferred Delhi Transport Corporation to the Govt. of NCT of Delhi w.e.f. 5.8.1996. A decision has also been taken to write off all the past liabilities of Govt. of India loans provided to DTC and interest thereon amounting to Rs. 2123.21 crores as on 31.7.1996.

(e) The details of loss suffered by DTC till 31st July, 1996 are as under:—

Period	(Rs. in crores)	
	Working loss (excluding Interest and Depreciation) (After Prior Period Adj.)	Total loss (including Interest and Depreciation)
3.11.71 to 31.3.96	694.71	2075.78
April '96 to July '96 (Prov.)	39.29	160.36

(f) The Govt. had provided Ways and Means loans to DTC to meet its working losses. The details for the last three years are as under:—

Year	(Rs. in crores)
	Ways & Means loan released by the Govt.
1993-94	41.51
1994-95	24.00
1995-96	63.50

Apollo Hospital

3760. SHRI MOHAMMAD ALI ASHRAF FATMI:
SHRI RAM KRIPAL YADAV:
SHRI MAHESH KUMAR M. KANODIA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have given any facility and concession in setting up the Appollo hospital;

(b) if so, the details thereof;

(c) whether the Government have made any agreement with the Apollo Hospital regarding the treatment of the poor people in their hospital;

(d) if so, the details thereof; and

(e) the number of such patients treated month-wise therein during the current financial year?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) Yes, Sir.

(b) to (d) In March, 1988, National Capital Territory of Delhi and Appollo Group of Hospitals set up a joint sector company called Indraprastha Medical Corporation Ltd. 15 acres of land near Sarita Vihar on Delhi-Mathura Road was allotted to the Company at a nominal lease rent of Re.1/- per month for establishment of 600 bedded multi-speciality hospital. In turn the hospital is required to provide free treatment to 40% of the Out Patients and also provide one-third of its bed capacity as free beds to the poor and needy patients referred by the Lt. Governor or his authorised representative.

(e) The Govt. of National Capital Territory of Delhi have reported that according to the agreement, free treatment to the poor and needy patients will be provided only after full commissioning of the hospital and as such no patient has been treated free of cost during the current financial year.

Computer Courses in Hindi in IGNOU

3761. SHRI RAJENDRA AGNIHOTRI:
KUMARI UMA BHARTI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Indira Gandhi National Open University propose to start the computer courses in Hindi;

(b) if so, the details thereof; and

(c) the time by which the said courses are likely to be started?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) According to the information furnished by the Indira Gandhi National Open University, two programmes of "Certificate in Computing" and "Diploma in Computers in Office